## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/42/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 9 others

NAME OF THE RESPONDENT(S)

: Aadhi finance pvt ltd

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K Sham kay nanay a nom Sr. Adv.

for P. Giridharam

Dominic S. Dourd

d. Rahul Baluji

Vishner Mohan

Counsel for R2-R4

3. PH. Arundh Pandvan

Se Adv for

Soicharan Rangarajan Attriban Vilay A. C.

Council for Petition

Hubus

## **ORDER**

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.

S Vijayaraghavan

Member (Technical)

rselv

K Anantha Padmanabha Swamy Member (Judicial)

bc